

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).5338/2006

HARENDRA NATH BORAH

Petitioner(s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With appln(s) for bail)

Date: 13/12/2006 This Petition was called on for hearing today.

For Petitioner(s) Ms. Indrani, Adv.

Mr. Abhijit Sengupta,Adv.

For Respondent(s) Ms. Minakshi Sarma, Adv.

M/S. Corporate Law Group,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

List before the Hon'ble Court, as this matter falls under 'C
omplete

Category', as per Office Order dated 2.8.2006.

(B. Sudheendra Kumar)

Registrar

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